Annexure-5

Name of the corporate debtor: Vindhya Vasini Industries Limited; Date of commencement of liquidation: 20.03.2018 (Order communicated on 20.06.2018);

List of stakeholders as on: 19.03.2018

List of operational creditors (Government Dues)

(Amount in ₹)

Sl.	Details of Claimant			Details of claim		Details of claim admitted					Amount of	Amount	Amount	Amount of	Remarks,
No	•										contingent	of any	of claim	claim under	if any
	Department	Government	Identification	Date of	Amount	Amount of	Nature	Amount	Whether lien	% share in	claim	mutual	rejected	verification	
			No.	receipt	claimed	claim	of	covered by	/ attachment	total		dues,			
						admitted	claim	lien or	removed?	amount of		that may			
								attachment	(Yes/No)	claims		be set off			
								pending		admitted					
								disposal							
		(State Tax),													
	Kamal Naik, Assistant	Commercial		30.06.2			Unsecu								
1	Commissioner	Tax	Nil	018	3,59,29,259	3,59,29,259	red	NA	No	82%	Nil	Nil	Nil	Nil	
		Central GST													
		and Central													
		Excise, Range-		30.06.2			Unsecu								
2	Office of the Suprintendent	1, Division-II,	Nil			81,40,591	red	NA	NO	18%	Nil	Nil	Nil	Nil	
					4,40,69,850	4,40,69,850									